NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No.743/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name	e of the Company	Neelkantha Steels Ltd.	r Ratakon Ukandinak		
Under Section		14 (1)			
SI. No.	Representa	gnation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date	
	ARNAB DUTTE PRAJNA BHAT		Applicant Company	Brajna Bhattacha 01.02.18	

ORDER

Ld. Counsel for the petitioners is present.

Petitioner has filed this petition u/s. 14(1) of the Companies Act, 2013 for conversion from public limited company to private limited company.

Petitioner is directed to comply with Rules 35 and 68 of the NCLT Rules, 2016. Petitioner is further directed to serve a copy of the petition on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, West Bengal and file affidavit of service within 7 days from today.

Reply may be filed within 30 days from the date of service of notice. Thereafter rejoinder, if any, may be filed within 15 days.

List it on 22/03/2018.

(Jinan K.R.) Member (J) 8d

(V.P.Singh) Member (J)